

Coconut Development Board (Amendment) Act, 1987

21 of 1987

[05 August 1987]

CONTENTS

1. Short Title
2. Amendment Of Act 5 Of 1979

Coconut Development Board (Amendment) Act, 1987

21 of 1987

[05 August 1987]

An Act further to amend the Coconut Development Board Act, 1979. BE it enacted by Parliament in the Thirty-eight Year of the Republic of India as follows: -

1. Short Title :-

This Act may be called the Coconut Development Board (Amendment) Act, 1987.

2. Amendment Of Act 5 Of 1979 :-

In section 4 of the Coconut Development Board Act, 1979, in sub-section (4), in clause (b), for the words "the Agriculture Commissioner", the words "the Horticulture Commissioner" shall be substituted.